

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †1821

TO BE ANSWERED ON THE 8TH MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

MODERN WEAPONS TO POLICE FORCE

†1821. SHRI HARI MANJHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present mechanism to deal with the problem of militancy, terrorism on war footing basis by the Central Armed Police Forces (CAPFs) and the State Police;

(b) whether the Government proposes to set up separate task force for the States affected by militancy/terrorism and naxalism;

(c) if so, the time by which the said task force is likely to be set up;

(d) whether the Government proposes to equip the police forces of the affected States with modern weapons and impart necessary technical training to deal with militants/terrorists; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): 'Public Order' and 'Police' being State Subjects as per the 7th Schedule of the Constitution of India, the State Police are the first responders with regard to the acts of militancy / terrorism etc. However, acknowledging it as a shared responsibility, the Central Government provides assistance to the State Governments in such

matters by formulating broad national policies on these issues, sharing intelligence, deployment of Central Armed Police Forces (CAPFs), investigation by Central agency for mutation of the specific schemes to address problem etc.

(b) & (c): The Central Government has deployed large number of Central Armed Police Forces (CAPFs) in the critical theatres like LWE affected areas, the North Eastern States and Jammu & Kashmir. Further, the Central Government has also raised special forces like the NSG and the Cobra to deal with the specific challenges related to internal security.

The States most affected by militancy / terrorism have raised Special Forces to deal with these problems, like 'Force-I' by Maharashtra, 'OCTOPUS' by Andhra Pradesh and Telegana, 'Special Task Force' by Uttar Pradesh and Madhya Pradesh etc.

(d) & (e): The Central Government is assisting the States to improve internal security through schemes like Modernization of State Police Forces (MPF) Scheme and Security Related Expenditure Scheme (SRE). Under MPF scheme, assistance is being provided under the components Mobility, Weaponry, Communication Systems, Training, Forensic Science Laboratory etc. All the forces have at one time or

the other drawn resources from the Central Scheme of Modernization of Police Forces. At present, with higher devolution of finances to the States consequent to the recommendations of the 14th Finance Commission, the States are well placed to draw from their own resources for upgradation of anti-terror forces. The Central Government will supplement their efforts by deploying the National Security Guards (NSG) whenever required, who are specially trained in anti-terror operations.
